

District and Sessions Court, Daman

Recruitment Process - 2018

List of the candidates eligible for the interview for the post of Junior Clerk.

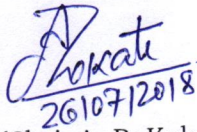
Sr. No.	Registration No.	Name
1	DCR30181	Dhammapal Eknath Govande
2	DCR35330	Krishnakumar Yashvantbhai Gayakwad
3	DCR46781	Varsha Damodar Hirole
4	DCR58157	Chirag Madhukar Barapatre
5	DCR214075	Dodiya Rekhaben Bhagatbhai
6	DCR247780	Hevilkumar Babubha Bhandari
7	DCR256029	Siraji Yasin Ajarali
8	DCR421099	Bhaveshkumar Vajubhai Prajapati
9	DCR426746	Gaurav Balasaheb Kakad
10	DCR477385	Dharmadas Nimba Shelar
11	DCR497904	Pratik Rumsibhai Patel
12	DCR508657	Vimal Prakash Patel
13	DCR603663	Vimal Mangar Patel
14	DCR608926	Ketan Prakash Patel
15	DCR616896	Minalben Thakorbbhai Patel
16	DCR645617	Patel Falguni Manubhai
17	DCR667114	Patel Jignisha Gulab

Note :-

- (1) The list is not as per merit but it is as per registration number.
- (2) The above candidates are requested to remain present for the interview on 16/08/2018 at 02.00 pm at the District and Sessions Court, Daman.
- (3) The candidates shall bring the hall tickets with them.
- (4) The candidates must submit to the In-charge Registrar / Superintendent, District Court, Daman the attested copies of the following certificates and originals thereof, at the time of interview :-
 - (i) Certificate or proof of date of birth (Leaving / Birth Certificate / SSC)
 - (ii) Certificate of having passed the qualifying examination / degree.
 - (iii) Statement of marks obtained at the qualifying examination/ degree.
 - (iv) Certificate of character certifying that he / she bears good and moral character from two respectable persons.
 - (v) Certificate about prescribed knowledge in Computer operation issued by University / Institute as mentioned in the column of qualification.
 - (vi) Certificates of requisite speed in English Typing issued by Bureau of Government Examination, Maharashtra State, or Government Board or I.T.I.
 - (vii) Disability certificate issued by the Civil Surgeon / Medical Superintendent of concerned District Government Hospital, if applicable.
 - (viii) A caste certificate from such authority as may be prescribed by the Government, wherever applicable.
 - (ix) Declaration of Small Family [From "A"(Original)] which is available below the Advertisement.
 - (x) No objection certificate from the department if candidate is in Government Service.

Place : - Daman

Dated : - 26/07/2018


(Shri. A. P. Kokate)
Civil Judge Jr. Div. & J.M.F.C.,
Daman